



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MATTERS REGARDING PROVINCIALIZATION				
27	WP(C)/4468/2018 FIXED (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
	WITH			
28	WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
	WITH			
29	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	WITH			
30	WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	WITH			
31	WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
32	WP(C)/1816/2019 FIXED (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	WITH			
33	WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE

34	WP(C)/163/2020 FIXED (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
	WITH			
35	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
36	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	WITH			
37	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	WITH			
38	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH			
39	WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
	WITH			
40	WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH			
41	WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH			
	I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
	WITH			
42	WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
	WITH			
43	WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH			
44	WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA

45	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
46	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
47	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
48	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
49	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
50	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
51	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
52	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
53	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
54	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
55	WITH WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
56	WP(C)/5040/2021 FIXED (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
57	WP(C)/1406/2022 FIXED (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
58	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE

60	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
61	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
62	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
63	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
64	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
66	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
68	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
69	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
70	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
71	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
72	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
73	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
74	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

75	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
76	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
77	WP(C)/2445/2022 FIXED (GROUP - F)	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
78	WITH WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
79	WP(C)/2446/2022 FIXED (GROUP - D)	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
80	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
81	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
82	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
83	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
84	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
85	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
86	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
87	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
88	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
89	WITH WP(C)/6311/2021	ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE

90	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
91	WITH WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
92	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
93	WITH WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
94	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
95	WITH WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
96	WITH WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
97	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
98	WITH WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
99	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
100	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022

9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023
18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER**

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
11	WP(C)/7990/2022 B/O	MD HASEN ALI @ HASEN ALI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/8003/2022 B/O	ABUL HOSSEN@ABUL HOSSEN MOLLAH Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ORDERS</u>				
13	I.A.(Civil)/3623/2022 B/O, WITH WP(C)/6267/2022 (D/O) in WP(C)/6267/2022	MUSSTT JAHURA KHATOON @ MUSSTT JAHERA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023
18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
3:00 PM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

3	WP(C)/6653/2014 FIXED	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
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18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,12th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	Cont.Cas(C)/712/2022 FIXED	JONESWARI ME SCHOOL Versus SURANJANA SENAPATI AND ANR	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU
41	Cont.Cas(C)/721/2022 FIXED	MD. IBRAHIM ALI Versus BIJOYA CHOUDHURY AND ANR	MR. M KHATANIAR MS. S D SAIKIA	SC, SEC. EDU. MR S M T CHISTIE
42	Cont.Cas(C)/724/2022 FIXED	MANJU DEVI Versus P JIDUNG	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, SEC. EDU. MR S M T CHISTIE
43	Cont.Cas(C)/728/2022 FIXED	CHANDRA MOHAN BARMAN Versus BIJOYA CHOUDHURY	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU
ADMISSION				
44	WP(C)/481/2022 CAVT. NO.00312/022, PERSONAL APPEARANCE FIXED	MD. ABDUL JABBER CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. U K GOSWAMI (R-5) U PRASAD (R-5) SC. EDU. FOR CAVEATOR
45	WP(C)/7171/2022 FIXED	DR. BANABINA BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR. B CHOUDHURY, SC, BTC MR P BHARDWAJ (r-6) MR. M SARMA (R6)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
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20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AT 10:30 AM AND
WILL RISE AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./3434/2022 B/O	KHUDBAR ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
52	Bail Appln./3435/2022 B/O	MASUR UDDIN PARAMANIK Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023
18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/7237/2022 FIXED	PRABHAT CHOUDHARY Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
ADMISSION				
61	WP(C)/2345/2017 WITH WP(C)/5100/2012(D/O) FIXED	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4

LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022

17)	MR B D DAS	12-12-2022	To	06-01-2023
18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,12th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	Cont.Cas(C)/580/2022 FIXED	SAGUFA AHMED Versus SABIR AHMED	MR. D GOSWAMI	
	WITH			
57	CrI.Rev.P./40/2021 WITH LCR	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. A SARMA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
58	WP(C)/7828/2022 BY SLIP	AMLAN JYOTI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	SC, FOREST
59	WP(C)/7896/2022 FIXED	M/S. P K AND COMPANY Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
60	WP(C)/7924/2022 BY SLIP	MINTU ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	SC, P AND R.D. GA, ASSAM SC, IWT
61	WP(C)/7936/2022 BY SLIP	DEBOJIT GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA P. BORAH	SC, FOREST
62	WP(C)/7984/2022 BY SLIP	ABCI INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, NF RLY
63	WP(C)/8007/2022 B/O	M/S ASSAM ELECTRIC STORE Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PWD

ADMISSION

64 WP(C)/7223/2022 BATCHARAMUKH SOONMOINA YUBAK MR. A KHANIKAR GA, ASSAM
FIXED SANGHA AND ANR R L CHUTIA

Versus
THE STATE OF ASSAM AND 5 ORS

WITH

I.A.(Civil)/3672/2022
in WP(C)/7223/2022

BATCHARAMUKH SOONMOINA YUBAK
SANGHA AND ANR

MR. A KHANIKAR

SC, AFDC

Versus
THE STATE OF ASSAM AND 5 ORS

ORDERS

65 I.A.(Civil)/3670/2022 THE INDIAN RAILWAY CATERING AND MR G N SAHEWALLA MS B CHOUDHURY
CONNECTED WITH ITEM NO. 50 TOURISM CORPORATION LTD. AND ANR. MS. N K DEVI
OF THE DAILY CAUSE LIST **Versus** MR. N ANIX SINGH
in WP(C)/7138/2022 M/S JAYANTA KUMAR GHOSH OUTDOOR
CATERING PRIVATE LTD. AND 6 ORS.

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
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10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
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19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

61	I.A.(Civil)/3065/2022 FIXED in WP(C)/5107/2022	FAKAR UDDIN AND ANR Versus ABDUL MAZID AND 8 ORS.	MR R DHAR MD. A MATLIB	SC, SEC. EDU. GA, ASSAM MR. R GOSWAMI
	WITH WP(C)/5107/2022	ABDUL MAZID AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. N DEVI MS. U BHATTACHARYYA	SC, SEC. EDU. GA, ASSAM MR R DHAR (r-5,6) MD. A MATLIB (r-5,6) MR B C MUCHAHARY (r-5,6)

ADMISSION

62	WP(C)/2859/2022 FIXED	CHANDANA MEDHI Versus THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR
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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
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11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022

13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
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20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
46	I.A./221/2016 FIXED in RSA/261978/2015 WITH RSA/261978/2015 (Filing Number)	TANKA PRASAD KACHARI and ANR, Versus SMT. INDIRA KACHARI and ANR, SRI TANKA PRASAD KACHARI and ANR Versus SMT INDIRA KACHARI and ANR	MR.M DAS MR.B D DEKA	
47	I.A.(Civil)/369/2018 FIXED in MACApp./66/2018 WITH MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. Versus MD. JOUNAL ABIDIN AND 2 ORS ORIENTAL INSURANCE CO. LTD. Versus MD JOUNAL ABIDIN and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA MS. N MODI MS. M CHOUDHURY MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/371/2018 in MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. Versus MD JOUNAL ABIDIN and 2 ORS	MS. N MODI MS. N MODI MS. M CHOUDHURY MR.S DUTTA MR. SIDHANT DUTTA	
48	I.A.(Civil)/2807/2022 FIXED in RSA/7154/2022 WITH RSA/7154/2022 (Filing Number)	UPEN DEKA AND 7 ORS. Versus MINA DEKA AND 3 ORS. UPEN DEKA AND 7 ORS. Versus MINA DEKA AND 3 ORS. B	MS. P DUTTA MR. R J DAS MR DHIRAJ BARMAN MR. R J DAS	

49 I.A.(Civil)/3248/2022
FIXED
in RSA/10229/2022
WITH
RSA/10229/2022
(Filing Number)

BHASAN MANDAL AND 3 ORS.
Versus
KIRANBALA BORO AND ORS.
BHASAN MANDAL AND 3 ORS.
Versus
KIRANBALA BORO AND ORS. F

MR. A K PURKAYASTHA
MR. S SHARMA
MS M BHARATI
MR. A K PURKAYASTHA

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
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10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
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16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
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18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
69	WP(C)/6542/2021 FIXED	JOYANTA MAIBANGSA @ JOYANTA HOJAI Versus THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma
70	WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
71	WP(C)/4897/2022 FIXED	BISWAJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	MR P DEKA SC, P AND R.D. MR. N GOSWAMI
72	WP(C)/6046/2022 FIXED	M/S KHONA TEA ESTATE LLP AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	MR G N SAHEWALLA (r-6) MR D K MISHRA MD ASLAM (r-6) MR. B PRASAD MR. S NEOG (R-8) MS. S G BARUAH (R-8) MR M SAHEWALLA (r-6) MR. B BORGHAIN (R-8) MR B SAIKIA (R-8) MR P J BORAH MR H K SARMA (R-6) MS T J SAHEWALLA (r-6) MS K BHATTACHARYYA (R-6) SC, INDUSTRIES AND COMMERCE

ORDERS

73	WP(C)/1768/2022 FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. M A SHEIKH MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R- 7,8,10 TO 15)
74	WP(C)/5185/2022 B/O	SHAHAB KHAN @ FARHAD KHAN AND 17 ORS. Versus THE GOVT. OF ASSAM AND 23 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
75	WP(C)/7450/2022 FIXED	GOPAL PRADHANI Versus THE STATE OF ASSAM AND 6 ORS	MR J MOLLAH MR J DAS	SC, P AND R.D. GA, ASSAM SC, IWT
	WITH			
76	WP(C)/6959/2022	AFZAL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, P AND R.D. GA, ASSAM MS. M D BORA, SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
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8)	MR. B HALDAR	02-12-2022	To	16-12-2022
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11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023
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19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
61	Bail Appln./3444/2022 B/O	GIRIN CHANDRA BARUAH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./3262/2022 FIXED	MD. JIYARUL ISLAM @ JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
BAIL HEARING				
63	AB/2897/2022 FIXED	RUBI BHATTACHARJEE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A S NAJMUDDIN MR. I U CHOWDHURY	PP, ASSAM
64	AB/2951/2022 FIXED	BISWAJIT DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/4611/2015 FIXED	SMT. MOITREYEE DAS Versus THE STATE OF ASSAM and 5 ORS,	MR. N U K NAIR, SR.ADV. MR D K DAS MR D K DAS MR.S K MEDHI MR. M KHATANIAR MR.A DAS MR. A CHETRY MR.J DAS MR.S DUTTA MR. M P SARMA MR.P THAOSEN MR. I IMCHEN MR. P BORGHAIN	MR.C BARUAH SC TOURISM DEPTT GA, ASSAM SC, APSC MR. M SMITH MR. N B GOHAIN SC, FINANCE
45	WITH WP(C)/111/2018	MOITREYEE DAS Versus THE STATE OF ASSAM	MR D K DAS MR. M KHATANIAR MR H BETALA MR. I IMCHEN MR. P KAKATI	GA, ASSAM J C BARMAN B TALUKDAR MR. D BANERJEE P MAHANTA MS. S DAS J HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
50	MACApp./142/2020 AT 10:30 AM	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. DULALI SUTRADHAR AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA MR S DUTTA	MR. A M AHMED MS R DEKA
ORDERS				
51	CrI.A./365/2018 WITH LCR 3 FILES, B/O	BAHEJ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. S C BISWAS MS. R CHOUDHURY MS. K L R YANTHAN MRS. A DAS MR R KARIM MR. P S BISWAS	MR M H AHMED MD. A. HUSSAIN MS F N ZAMAN PP, ASSAM
52	I.A.(CrI.)/787/2022 CRL.PET. 280/2020(D/O), B/O in CrI.Pet./280/2020	BHASKAR JYOTI DAS Versus THE STATE OF ASSAM,	MR P SHARMAH MR R CHETRY	PP, ASSAM
53	CrI.Pet./1131/2022 FIXED	MOIN UDDIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
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6)	MR D MONDAL	07-12-2022	To	15-12-2022
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21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,12th December 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AT 10:30 AM AND WILL
RISE AT 1:15 PM AND WILL SIT AGAIN AFTER
RISING OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
51	Bail Appln./2176/2022 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM
52	Bail Appln./3118/2022 FIXED	DWIPEN DAIMARY Versus THE STATE OF ASSAM	H. H KINIMI	PP, ASSAM
53	Bail Appln./3196/2022 FIXED	RAJMOHAN RAY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
44	Bail Appln./3438/2022 B/O	RAHUL KUMAR PAJAR Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
MOTION				
45	AB/3670/2022 B/O	SOFIUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
ORDERS				
46	Crl.Rev.P./438/2022 WITH LCR 1 FILE, B/O	RAKIBUL HUSSAIN Versus ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED
47	I.A.(Crl.)/749/2022 B/O in Crl.Rev.P./9930/2022	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR J M SULAIMAN	
	WITH Crl.Rev.P./9930/2022 (Filing Number)	SADDAM HUSSAIN Versus AMINA KHATUN (B)	MR H R A CHOUDHURY	
48	I.A.(Crl.)/796/2022 B/O in Crl.Rev.P./578/2022	ABDUL KALAM AZAD @ KALAM Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL	PP, ASSAM
	WITH Crl.Rev.P./578/2022	ABDUL KALAM AZAD @ KALAM Versus THE STATE OF ASSAM A ANR	MR. M U MONDAL	

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023
18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
101	WA/381/2022 B/O	KANCHAN MAZUMDAR AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA SUSHMITA SENGUPTA MS. J GHOSH	DY.S.G.I.
	WITH I.A.(Civil)/3668/2022 in WA/381/2022	KANCHAN MAZUMDAR AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA SUSHMITA SENGUPTA MS. J GHOSH	DY.S.G.I.
102	WA/382/2022 B/O	RUPAM PATIR AND 6 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. S C BISWAS MS A BORAH	DY.S.G.I.
	WITH I.A.(Civil)/3681/2022 in WA/382/2022	RUPAM PATIR AND 6 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. S C BISWAS MS A BORAH	DY.S.G.I.
ORDERS				
103	WP(C)(Suo Moto)/8/2018 FIXED, AT 2:00 PM	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
104	PIL/38/2022 FIXED, AT 2:00 PM	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)

105 I.A.(Civil)/2319/2022
FIXED
in Mat.App./9064/2022
WITH
Mat.App./9064/2022
(Filing Number)

RIMPA DEBNATH
Versus
UTTAM PAUL

RIMPA DEBNATH
Versus
UTTAM PAUL A

MD M S ALI

MD M S ALI

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY THE 12TH DAY OF DECEMBER, 2022]

BEFORE

**HON'BLE MR. JUSTICE KALYAN RAI SURANA
[COURT NO. 9]**

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO THE
ITANAGAR BENCH WILL BE DELIVERED BY HIS LORDSHIP
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE
VIDEO CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/wvt-xjfu-aet>

1	WP(C) 398/2022	BYABANG TUGU	S K DEORI U K NAIR SOMILA	A K TALUKDAR HAGE LAMPU TABA TAGUM LIKHA TABIN R KOYU GA (AP)
		VERSUS		
		THE STATE OF AP AND 4 ORS.		
	WITH			
	I.A.(C) 216/2022 IN WP(C) 398/2022	BYABANG TUGU	S K DEORI SOMILA	TABA TAGUM GA (AP)
		VERSUS		
		THE STATE OF AP AND 4 ORS.		

TOTAL - 1
